

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Cr1) No(s).993/2014

STATE OF U.P

Petitioner(s)

VERSUS

LATOORI & ANR

Respondent(s)

(With appln(s) for exemption from filing O.T.

Date: 14/03/2014 This Petition was called on for hearing today.

For Petitioner(s) Ms.Shreya Dubey,adv.
Mr. C.D. Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

|Ld.counsel for the petitioner is present. Await the return of |
|the service of notice already issued to the respondents. |
|List again 16.04.2014. |

| | | (M.K.HANJURA) |
| | |Registrar |

SB